

Note: The principal regulations were published in the Gazette of India, Extraordinary, Part-III, Section 4 *vide* notification number F. No. 2-15015/30/2010, dated the 1st August, 2011 and subsequently amended *vide* notification numbers:

1. F.No. 4/15015/30/2011, dated 7th June, 2013;
2. F.No. P. 15014/1/2011-PFA/FSSAI, dated 27th June, 2013;
3. F. No. 5/15015/30/2012, dated 12th July, 2013;
4. F.No. P. 15025/262/2013-PA/FSSAI, dated 5th December, 2014;
5. F.No. 1-83F/Sci. Pan- Noti/FSSAI-2012, dated 17th February, 2015;
6. F.No. 4/15015/30/2011, dated 4th August, 2015;
7. F.No. P.15025/264/13-PA/FSSAI, dated 4th November, 2015;
8. F.No. P. 15025/263/13-PA/FSSAI, dated 4th November, 2015;
9. F.No. P. 15025/261/2013-PA/FSSAI, dated 13th November, 2015;
10. F.No. P. 15025/208/2013-PA/FSSAI, Dated 13th November, 2015;
11. F.No. 7/15015/30/2012, dated 13th November, 2015;
12. F.No. 1-10(1)/Standards/SP9Fish and Fisheries Products)/FSSAI-2013, dated 11th January, 2016;
13. No. 3-16/Specified Foods/Notifcation(Food Additives)/FSSAI-2014, dated 3rd May, 2016.;
14. F.No. 15-03/Enf/FSSAI/2014, dated 14th June, 2016;
15. No. 3-14F/Notification (Nutraceuticals)/FSSAI-2013, dated 13th July, 2016;
16. F.No. 1-12/Stnadards/SP (Sweets, Confectionery)/FSSAI-2015, dated 15th July, 2016;
17. F.No. 1-120(1)/Standards/Irradiation/FSSAI-2015, dated 23rd August, 2016;
18. F. No. 11/09/Reg/Harmoniztn/2014, dated 5th September, 2016;
19. F.No. Stds/CPLQ.CP/EM/FSSAI-2015, dated 14th September, 2016;
20. F.No. 11/12 Reg/Prop/FSSAI-2016, dated 10th October, 2016;

21. F.No. 1-110(2)/SP (Biological Hazards)/FSSAI/2010, dated 10th October, 2016;
22. F.No. Stds/SP (Water & Beverages)/Notif (2)/FSSAI-2016, dated 25th October, 2016;
23. F.No. 1-11(1)/Standards/SP (Water & Beverages)/FSSAI-2015, Dated 15th November, 2016;
24. F.No. P.15025/93/2011-PFA/FSSAI, Dated 2nd December, 2016;
25. F.No. P. 15025/6/2004-PFS/FSSAI, dated 29th December, 2016;
26. F.No. Stds/O&F/Notification(1)/FSSAI-2016, dated 31st January, 2017;
27. F.No. 1-12/Standards/2012-FSSAI, dated 13th February, 2017;
28. F.No. 1-10(7)/Standards/SP (Fish & Fisheries Products)/FSSAI-2013, dated 13th February, 2017;
29. F. No. Stds /SCSS&H/ Notification (02)/FSSAI-2016, dated 15th May, 2017;
30. F. No. Stds/03/Notification (LS)/ FSSAI-2017, dated 19th June, 2017;
31. F.No. 1/Additives/Stds/14.2/Notification/FSSAI/2016, dated 31st July, 2017;
32. F.No. Stds/F&VP/Notification(01)/FSSAI-2016, dated 2nd August, 2017;
33. F.No. 1-94(1)/FSSAI/SP(Labelling)/2014, dated 11th September, 2017;
34. F.No. Stds/M&MPIP(1)/SP/FSSAI-2015, dated 12th September, 2017;
35. No. Stds/SP (Water & Beverages)/Noti(1)/FSSAI-2016,dated 15th September,2017;
36. F.No.1-10(8)/Standards/SP (Fish and Fisheries Products)/FSSAI-2013, dated 15th September, 2017;
37. File No. 2/Stds/CPL & CP/Notification/FSSAI-2016, dated 18th September, 2017;
38. F.No. A-1(1)/Standards/MMP/2012, dated 12th October, 2017;
39. F. No. Stds/O&F/Notification (3)/FSSAI-2016, dated 12th October, 2017;

40. F. No. 2/Stds/CPL & CP/Notification/FSSAI-2016(part), dated 24th October, 2017;
41. F.No. A-1/Standards/Agmark/2012-FSSAI(pt.I), dated 17th November, 2017;
42. F.No. 1/Additives/Stds/BIS Notification/FSSAI/2016, dated 17th November, 2017;
43. F.No. Stds/O&F/Notification (5)/FSSAI-2016, dated 20th February, 2018;
44. F.No. Stds/01-SP(fortified & Enriched Foods)-Reg/FSSAI-2017, dated 13th March, 2018;
45. F.No. 1/Infant Nutrition/Stds/Notification/FSSAI/2016, dated 13th March, 2018;
46. F. No.1-110(3)/SP (Biological Hazards)/FSSAI/2010, dated 21st March, 2018;
47. F.No. Stds/SCSS&H/ Notification (03)/FSSAI-2016, dated 10th April, 2018;
48. No. Stds/CPL&CP/Notification/FSSAI-2016, dated 4th May, 2018;
49. F.No. Stds/SP(SCSSH)/Ice lollies notification/FSSAI-2018, dated 20th July, 2018;
50. F.No. Stds/SP(Water & Beverages)/Notif(3)/FSSAI-2016, dated 20th July, 2018;
51. F.No. Stds/CPL&CP/ Draft Notification/FSSAI-2017, dated 31st July, 2018;
52. File No.1/Additional Additives/Stds/Notification/FSSAI/2016, dated 8th November, 2018;
53. F.No. Stds/03/Notification (CFOI&YC)/FSSAI-2017, dated 16th November, 2018;
54. File No. Stds/O&F/Notification(7)/FSSAI-2017, dated 19th November, 2018;
55. F.No. Stds/M&MP/Notification(02)/FSSAI-2016, dated 19th November, 2018;
56. F. No. Stds/F&VP/Notifications(04)/FSSAI-2016, dated 19th November, 2018;

57. File No. 1-116/Scientific Committee (Noti.)/2010-FSSAI, dated 26th November, 2018;
58. F. No. 02-01/Enf-1(1)/FSSAI-2012, dated 29th January, 2019;
59. F.No. Stds/F&VP/Notification (07)/FSSAI-2018, dated 05th July, 2019;
60. F.No.Stds/O&F/Notification(10)/FSSAI-2017, dated 05th July, 2019;
61. F.No. Stds/SP (Water & Beverages)/Notification(5) FSSAI-2018, dated 30th October, 2019;
62. F.No. M&MP/Misc. Stds/Notification(03)/FSSAI-2018, dated 28th November, 2019;
63. F.No.1-110/SP (Biological Hazards)/Amendment-1/FSSAI/2018, dated 23rd June, 2020;
64. F No. Stds/CPL & CP/Notification/01/FSSAI-2018, dated 9th July, 2020;
65. F.No. Stds/ M&MPIP (3)/SP/FSSAI-2018, dated 9th July, 2020;
66. File No. Stds/CPL & CP/Notification/01/FSSAI-2017, dated 9th July, 2020;
67. F.No.A-1/Standards/Agmark/2012-FSSAI(p+1), dated 23rd July, 2020;
68. F.No. Stds/M&MP/Notification(04)/FSSAI-2019, dated 2nd September, 2020;
69. F.No. Stds/Additives-1/Notification/FSSAI/2018, dated 16th September, 2020;
70. F.No. 1/Additional Additives-III/Stds/Notification/FSSAI/2017, dated 9th October, 2020;
71. F. No. Stds/Processing aids/Notification/FSSAI/2018, dated 9th October, 2020;
72. F. No. 1-116/Scientific Committee/Notif./2010-FSSAI, dated 29th December, 2020;
73. F. No. 1-116/Scientific Committee/Notif.27/2010-FSSAI(E), dated 4th March, 2021;
74. F. No. Stds/O&F/Notification (5)/FSSAI-2017, dated 18th March, 2021;

75. F. No. 1-116/Scientific Committee/Notif.28.4/2010-FSSAI (1), dated 26th July, 2021;
76. F. No. 1-116/Scientific Committee/Notif.28.4/2010-FSSAI(1) (Pt.F), dated 3rd November, 2021;
77. F. No. Stds/SC/A-1.34/N-1, dated 15th November, 2021;
78. F. No. M&MP/Notification(05)/FSSAI-2019,dated 27th December, 2021;
79. F. No. 1-116/Scientific Committee/Notif.28.4/2010-FSSAI(2), dated 13th September, 2022;
80. F. No. STD/FA/A-1.30/No.1/2020-FSSAI(P-I), dated 27th October, 2022;
81. F. No. Std/Notifications/35.1/2021, dated 11th January, 2023;
82. F.No. STD/FA/A-1.30/No.1/2020-FSSAI, dated 21st February, 2023; and
83. F. No. STD/FA/38/FSSAI(Part-1), dated 21st October, 2024.